

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vikram Iron And Steel Company Private Ltd Date of Commencement of Liquidation: 17-10-2023; List of Stakeholders as on Date: 27-11-2023; Name of IP: Mr. Uday Shreeram Sakrikar; Process Number: 1; Last 5 digit of registration number: 11927

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	33625	1	33625	0	0		NA
2	Liquidation costs incurred till date	1	33625	1	33625	0	0		NA
3	Secured financial creditors	1	354510583		354510583	0	0		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0		0	0	0		NA
5	Operational creditors (Workmen)	0	0		0	0	0		NA
6	Operational creditors (Employees)	0	0		0	0	0		NA
7	Operational creditors (Government Dues)	2	246954173		246954173	0	0		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	161227738		161227738	0	0		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0			0	0		NA
Total		6	762759744	2	762759744	0	0		